

[English]

**Grant of Autonomy to Certain Units of I.T.I.**

6816. SHRI. V.S. VIJAYARAGHAVAN: Will the Minister of COMMUNICATIONS be pleased to state:

(a). whether the Government have any proposal to grant autonomy to the six units of the Indian Telephone Industries;

(b). if so, the details thereof;

(c). if not, the reasons therefor, and

(d). whether any proposal to grant autonomy to the I.T.I. unit at Kaujikode in Palakkad District of Kerala has been received from its employees?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI. RAJESH PILOT): (a) No, Sir. There is no proposal to effect any changes in the powers presently delegated to the I.T.I.

(b). Does not arise.

(c). The units have been delegated appropriate powers regarding various subjects whenever necessary.

(d). No, Sir.

**Telephone Connections in Erode Telephone Division and Tiruchengode Exchanges in Tamil Nadu.**

6817. DR. (SMT.) K.S. SOUNDARAM: Will the Minister of COMMUNICATIONS be pleased to state:

(a): the number of applications for new telephone connections pending in Erode Telephone Division and Tiruchengode Exchange in Tamil Nadu as on August 31, 1991;

(b). the reasons for the delay in providing telephone connections and the steps taken to give early connections; and

(c). the time by which the waiting list of telephone connections is likely to be cleared?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI. RAJESH PILOT): (a). The number of telephone connections pending in Erode telephone division and Tiruchengode telephone exchange as on August 31st, 1991 are 4923 and 1179 respectively.

(b) and (c). Present exchanges have no further capacity to give new telephone connections. New Electronic Exchanges have been planned for Erode and Tiruchengode. With the setting up of above exchanges, the present waiting list is expected to be cleared by March, 1994.

[Translation]

**New Telephone Connections**

6818. SHRI. HARI KEWAL PRASAD: Will the Minister of COMMUNICATIONS be pleased to state:

(a). whether the orders issued for telephone connections upto March 31, 1991 have been cancelled;

(b). if not, the reasons for not implementing those orders;

(c). the number of subscribers who have since been allotted telephone connections upto the said date out of the telephone connections for which orders have been issued earlier and the number of those which are yet to be allotted; and

(d). the time by which the remaining subscribers are likely to be allotted telephone connections?